

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

15

## ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

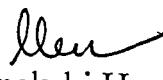
Orders of the Tribunal

O.A. No. 116/2013  
Date of order: 10/04/2013

Mr S.P. Singh counsel for the applicant.

Counsel for the applicant wants to withdraw this OA with a liberty to file appeal before the appropriate authorities as per relevant rules.

Accordingly, the OA is dismissed as withdrawn one. However, liberty is granted to the applicant to file appeal before the appropriate authority.

  
(Meenakshi Hooja)  
Member (A)

  
(Justice K.C. Joshi)  
Member (J)

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